DECEMBER 2, 1991

mention a point in this regard. We don't want a long discussion.

SHRI HARI KISHORE SINGH: Sir, there can be no discussion on the statement of the Minister.

MR. SPEAKER: It is not like that you have drawn the attention of the House in a nice manner. Besides, the hon. Minister would be making a statement on this.

SHRI HARI KISHORE SINGH: Then there should be a discussion after the Statement.

MR.SPEAKER: I will try to find out how a discussion could be allowed on it later.

[English]

SHRI M. KRISHNASWAMY (Vandavasi): Neyveli Lignite Corporation is one of the largest undertakings of the Government of India in Tamil Nadu. We have to ensure such an organisation functions very well. Due to heavy rains recently the functioning of the Corporation has come to a standstill leading to the impact of power shortage and the loss thereon.

Due to the power failure in the plant, there is a loss of production from the second power unit and the loss is Rs. 2 crores per day. The industrial loss on account of shortage of power as per estimates would be 40 times as much. In other words, the loss is estimated at around Rs. 80 crores a day.

Due to the failure of power so many industries have to be shut down and agricultural operations also could not be carried on. It is one of the vital establishments and we have imported machineries worth several crores of rupees. I understand that some of the machinery which was submerged will not function for ever. The occurrence has resulted due to irresponsible functioning of the officers to maintain the operation at expected level. They should have maintained garland canal in a proper manner and they should have taken steps least to drain the water immediately to avoid submersion of valuable machinery.

MR. SPEAKER: I have allowed you to make a brief statement and you are reading a very long statement.

SHRI M.S. KRISHNASWAMY: Due to negligence of the officers concerned the nation has lost hundreds of crores of rupees. I would like to suggest to the Government that they should appoint a commission of enquiry to probe the matter so that the delinquent officials could be exposed.

[Translation]

SHRI HARI KEWAL PRASAD (Salempur): Mr. Speaker, Sir, the founder of Chattiscarh Mukti Morcha and a famous trade Union leader Shri Shankar Guha Niyogi was shot dead on 28th September, 1991 while he was asleep. Shri Niyogi had met the President about 17 days before he was assassinated. He had given a memorandum to the President and also expressed apprehension of being killed. The accused who have been named in the murder case are roaming brazenly. As all of them are big industrialists. they are being protected by some influential politicians, the Madhya Pradesh Government and the local administration. Sir. after the murder of Mr. Niyogi on 6th October a tape was found at his residence in which his last speech was recorded. In the recorded speech he has clearly mentioned the names of certain capitalists alleging that (Interruptions)

MR. SPEAKER: Will the issue of murder of an individual be appropriate to raise in the House?

(Interruptions)